

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00072/2017

Jabalpur, this Wednesday, the 16th day of January, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sunderlal Sakatpuriya Aged about 57 years S/o Late Babu Lal Sakatpuriya Occupation Posted as DMS-II O/o Senior Matrial Manager WCR (Diesel) Itarsi, District Hoshangabad District Hoshangabad (MP) R/o ITI Road Narayan Nagar Hoshangabad (MP) PIN Code Mobile No.9009147579 No. Fax or e-mail

-Petitioner

(By Advocate –**None**)

Versus

1. Mr. Girish Palli The General Manager West Central Railway Zone Office, Near Indira Market Jabalpur Jabalpur (MP) PIN Code 482001
2. Mr. Sudheer Kumar Divisional Railway Maanger, West Central Railway under Under Zone Office, Near Indira Market Jabalpur (MP) 482001
3. Mr. G.L. Meena, Chief Personnel Officer, West Central Railway Zone Office Near Indira Market Jabalpur (MP) PIN 482001
4. Mr. Subodh Vishwakarma, Deputy Chief Personnel officer, West Central Railway Zone Office, Near Indira Market Jabalpur (MP) PIN 482001
5. Mr. M.R. Meena Senior Material Manager (Diesel) WCR(D) Itarsi, District Hoshangabad (MP) 461001 - Respondents

(By Advocate –Shri A.S. Raizada)

O R D E R (Oral)
By Navin Tandon, AM:-

None for the petitioner.

2. It is seen that there has been no representation on the part of the petitioner on the last four occasions including today. Thus, it seems that the petitioner has lost interest in pursuing the case any more.

3. In these circumstances, we are left with no option but to dismiss this Contempt Petition for want of prosecution. Accordingly, this C.P. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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